

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 31.05.2012

The meeting No.08/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 31.05.2012 in Room No.4 of DGFT under the Chairmanship of Shri A.K. Singh, Jt. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Dr. R.A. Lal, Director	R.O., T.C., Noida
2.	Shri Nand Lal, Sr. D.O.	DIPP
3.	Shri K.C. Meena, Dy. DGFT	DGFT
4.	Shri Kuldeep Singh, Assistant Director	DC (MSME)
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

The agenda for meeting No.08/AM-13 dated 31.05.2012 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 8/84-ALC3/2012

MEETING DATE : 31.05.2012

Case No.: 1/8/84-ALC3/2012	Party Name: PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Deferred
HQ File :01/84/050/00028/AM13/	RLA File :31/83/040/00247/AM12/	Lic.No/Date:3110053431	Defer Date:

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm. Therefore, the Committee has decided to await the same and defer the case for re-listing on 28.06.2012.

Case No.:19/8/84-ALC3/2012	Party Name: FINEFAIR EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved
HQ File :01/84/050/00046/AM13/	RLA File :32/24/040/00064/AM12/	Lic.No/Date:3210053587 20.03.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	859 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	420.910 Sq. meter
2.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	859 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	558.350 Sq. meter
3.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-	840 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58",	445.200 Sq. meter

	57/58", GSM-143+/-10%		GSM-143+/-10%	
4.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	844 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	582.360 Sq. meter
5.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	810 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	421.200 Sq. meter
6.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	821 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	558.280 Sq. meter
7.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	699 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	461.340 Sq. meter
8.	Babies Boys Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	894 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	616.860 Sq. meter
9.	Babies Boys Shirt roll up full sleeve made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100,	923 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven	1236.820 Sq. meter

	cuttable light peach woven fabric, width-57/58", GSM-143+/-10%		fabric, width-57/58", GSM-143+/-10%	
10.	Babies Boys Shirt half sleeve made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	821 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	829.210 Sq. meter
11.	Babies Boys Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	840 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	445.200 Sq. meter
12.	Babies Boys Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	842 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	572.560 Sq. meter
13.	Babies Boys Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	683 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	983.520 Sq. meter
14.	Babies Boys Dungaree made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	1415 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	1853.650 Sq. meter
15.	Babies Girls Shorts made of 100% Cotton HD Poplin fabric	572 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100,	183.040 Sq. meter

	40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%		cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	
16.	Babies Girls Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	572 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	280.280 Sq. meter
17.	Babies Girls Shorts made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	565 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	327.700 Sq. meter
18.	Babies Girls Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	945 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	529.200 Sq. meter
19.	Babies Girls Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	707 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	410.060 Sq. meter
20.	Babies Girls Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	709 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	524.660 Sq. meter
21.	Babies Girls Pant made of 100%	630 Nos.	100% Cotton HD Poplin	510.300 Sq.

	Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%		fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	meter
22.	Babies Girls Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	702 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	582.660 Sq. meter
23.	Babies Girls Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	834 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	834 Sq. meter
24.	Babies Girls Pant made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	700 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	749 Sq. meter
25.	Babies Girls Bermuda made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	763 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	495.950 Sq. meter
26.	Babies Girls Bermuda made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	840 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	369.600 Sq. meter

27.	Babies Girls Bermuda made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	840 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	495.600 Sq. meter
28.	Babies Girls Bermuda made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	630 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	466.200 Sq. meter
29.	Babies Girls Dungaree made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	705 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	697.950 Sq. meter
30.	Babies Girls Dungaree made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	707 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	813.050 Sq. meter
31.	Babies Girls Skirt made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	572 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	183.040 Sq. meter
32.	Babies Girls Skirt made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58",	572 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58",	280.280 Sq. meter

	GSM-143+/-10%		GSM-143+/-10%	
33.	Babies Girls Skirt made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	565 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	327.700 Sq. meter
34.	Babies Girls Sleeveless Frock made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	821 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	829.210 Sq. meter
35.	Babies Girls Sleeveless Frock made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	816 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	971.040 Sq. meter
36.	Babies Girls Sleeveless Frock made of 100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	947 Nos.	100% Cotton HD Poplin fabric 40 x 40/133 x 100, cuttable light peach woven fabric, width-57/58", GSM-143+/-10%	1003.820 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:13/8/84-ALC3/2012	Party Name: BIRDY EXPORTS PVT LTD,	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved
HQ File :01/84/050/00040/AM13/	RLA File :07/24/040/00524/AM12/	Lic.No/Date:0710087180 21.03.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Jacket	534 Nos.	Fur 100% Polyester Tricot knit Fab, Ref: 390202 EF 3MM, GSM-320+/-10%, width-56" knitted fabric	283.090 Sq. meter
			100% Polyester Fab, Ref: 100127 75 GR, width-56/58" woven fabric, Finish-W/R Cire Unicl 15G-21 Teflon finish	1169.46 Sq. meter (@ 2.19 sqm./pc
			100% Polyester 190T Taffeta woven, Finish-P/D, Width-58/60", weight:65GR/SQM	523.32 Sq. meter (@ 0.98 sqm./ pc
2.	Babies coated overall+Booteies	266 Nos.	Fur 100% Polyester Tricot knit Fab, Ref: 390202 EF 3MM, GSM-320+/-10%, width-56" knitted fabric	250.550 Sq. meter
			100% Polyester Fab, Ref: 100127 75 GR, width-56/58" woven fabric, Finish-W/R Cire Unicl 15G-21 Teflon finish	816.62 Sq. meter (@ 3.07 sqm./ pc
			100% Polyester 190T Taffeta woven, Finish-P/D, Width-58/60", weight:65GR/SQM	281.96 Sq. meter (@ 1.06 sqm./ pc
3.	Scarf Style No. T00184, Length-	382 Nos.	Double cloth indigo checks face 100% Cotton woven Z40 color,	193.200 Sq. meter

	1.15 meter, Width-0.30 meter		width-57/58", Weight-3.5 OZ/SQ, Structure: Double FH-Indigo-D007	
4.	Scarf Style No. T20252, Length-2.00 meter, Width-0.75 meter	1688 Nos.	Double cloth indigo checks face 100% Cotton woven Z40 color, width-57/58", Weight-3.5 OZ/SQ, Structure: Double FH-Indigo-D007	2751.44 Sq. meter (@ 1.63 sqm./ pc

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

4	Case No.:22/8/84-ALC3/2012	Party Name: ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved									
	HQ File :01/84/050/00049/AM13/	RLA File :02/24/040/00242/AM12/	Lic.No/Date:0210175659 22.03.2012										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Grey/dyed finished Modacrylic blended fabrics containing Modacrylic and Cotton, Modacrylic:432.00 Kgs. Cotton: 108.00 Kgs.</td><td>540.00 Kgs.</td><td>Acrylic fibre modacrylic staple fibre upto 3.00 denier</td><td>457.920 Kgs.</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Grey/dyed finished Modacrylic blended fabrics containing Modacrylic and Cotton, Modacrylic:432.00 Kgs. Cotton: 108.00 Kgs.	540.00 Kgs.	Acrylic fibre modacrylic staple fibre upto 3.00 denier
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Grey/dyed finished Modacrylic blended fabrics containing Modacrylic and Cotton, Modacrylic:432.00 Kgs. Cotton: 108.00 Kgs.	540.00 Kgs.	Acrylic fibre modacrylic staple fibre upto 3.00 denier	457.920 Kgs.									
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.												
	Case No.:10/8/84-ALC3/2012	Party Name: JCT LIMITED	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved									
	HQ File :01/84/050/00037/AM13/	RLA File :30/24/040/00078/AM12/	Lic.No/Date:3010084715 23.03.2012										

5

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Textile Fabric with Pyrovatex Fire retardant finished various parameters of fabric, finished width varying range 148 cms – 152 cms.	2,43,056 Kgs.	Pyrovatex (R) CP New Chemical Organic Phosphorous Compound Fibre Reactive	70,000 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:8/8/84-ALC3/2012	Party Name: KANPUR PLASTIPACK LTD	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Deferred
HQ File :01/84/050/00035/AM13/	RLA File :06/24/040/00073/AM12/	Lic.No/Date:0610026436 29.03.2012	Defer Date: 28.06.2012

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier decision taken in the similar case. It was decided to defer the case for re-listing on 28.06.2012.

7

Case No.:14/8/84-ALC3/2012	Party Name: HOME FABRICS	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Rejected
HQ File :01/84/050/00041/AM13/	RLA File :07/24/040/00494/AM12/	Lic.No/Date:0710087383 29.03.2012	Reject

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export product is in number, but size of export and import items are not given in Sq. meter. In view of this, the Committee was unable to compute the requirement of inputs asked for and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:20/8/84-ALC3/2012

Party Name: JAIKISHANDASS MALL JUTE PRODUCTS (P) LTD.

Meet No/Date:8/84-ALC3/2012
31.05.2012

Status: Deferred

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HQ File :01/84/050/00047/AM13/	RLA File :02/24/040/00248/AM12/	Lic.No/Date:0210175961 29.03.2012	Defer Date: 28.06.2012
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier decision taken with the similar product. It was decided to defer the case for re-listing on 28.06.2012.

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Case No.:9/8/84-ALC3/2012	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:8/84- ALC3/2012 31.05.2012	Status: Approved
HQ File :01/84/050/00036/AM13/	RLA File :30/24/040/00079/AM12/	Lic.No/Date:3010085030 02.04.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Acrylic Nylon blended dyed yarn (under worsted system) 60% Acrylic content 40% nylon content	20,000 Kgs.	Acrylic Fibre, 2-4 D	13,320 Kgs.
			Nylon Tops, 2-4D	8640 Kgs.
			Cationic Dyes 100% strength, Ionic Character, Cationic	240 Kgs.
			Misc. Chemicals (Ret./Liv. Agt./Softner/Hydr./ Cationic/Bulky/Silicon), Acetic acid, Non-Ionic Washing Agent, Anti Static Agent, Softner Flakes Textile Auxiliaries	1280 Kgs.
			Misc. Dyes (Nylon Dyes/ Metal Complex Dyes), 100% strength	160 Kgs.

The Dyes and Chemicals in respect of import item No.3 to 5 against the subject advance authorization shall be restricted to 14% of FOB value within the overall CIF value of the licence in terms of General Note for Textiles at Sr. No.5.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

10	Case No.:7/8/84-ALC3/2012	Party Name: LAXMI FABRICS	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Deferred
	HQ File :01/84/050/00034/AM13/	RLA File :07/24/040/00488/AM12/	Lic.No/Date:0710087472 03.04.2012	Defer Date: 28.06.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier decision taken in the similar case. It was decided to defer the case for re-listing on 28.06.2012.			

11	Case No.:15/8/84-ALC3/2012		Party Name: CLIOVENUS INC,		Meet No/Date:8/84-ALC3/2012 31.05.2012		Status: Approved			
	HQ File :01/84/050/00042/AM13/		RLA File :07/24/040/00534/AM12/		Lic.No/Date:0710087501 04.04.2012					
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-									
	S.No.		Export Product		Export Quantity		Import item		Quantity allowed	
	1.		Dyed 100% Mulberry Silk yarn in cones (twisted, degummed & dyed), 20/22 denier		4800 Kgs.		100% Mulberry raw thrown silk yarn of any grade (other than dupion yarn)(twisted & gummed), 20/22 denier		6096 Kgs. (including 27% wastage)	
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.										

12	Case No.:11/8/84-ALC3/2012	Party Name: GAJANANYA SILK FABRICS	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Deferred
	HQ File :01/84/050/00038/AM13/	RLA File :07/24/040/00005/AM13/	Lic.No/Date:0710087700 16.04.2012	Defer Date: 28.06.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier decision taken in the similar case. It was decided to defer the case for re-listing on 28.06.2012.			

13	Case No.:12/8/84-ALC3/2012	Party Name: NATRAJ INTER WOVEN LABELS MFG CO	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Deferred
	HQ File :01/84/050/00039/AM13/	RLA File :07/24/040/00021/AM13/	Lic.No/Date:0710087725 16.04.2012	Defer Date: 28.06.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to link the earlier decision taken in the similar case. It was decided to defer the case for re-listing on 28.06.2012.			

Case No.:2/8/84-ALC3/2012	Party Name: SAATI INDIA PVT LTD	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved	
HQ File :01/84/050/00029/AM13/	RLA File :03/95/040/00026/AM13/	Lic.No/Date:0310691297 19.04.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Saatifil Acoustex B010 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B010 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter

2.	Saatifil Acoustex B045 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B045 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
3.	Saatifil Acoustex B025 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B025 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
4.	Saatifil Acoustex B0145 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B0145 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
5.	Saatifil Acoustex B047 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B047 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
6.	Saatifil MET Acoustex 003 AL Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil MET Acoustex 003 AL Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
7.	Saatifil Acoustex B006 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	2858 Sq. meter	Relevant Saatifil Acoustex B006 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	3000 Sq. meter
8.	Saatifil MET Acoustex 006 AL Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil MET Acoustex 006 AL Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
9.	Saatifil MET Acoustex 010	953 Sq. meter	Relevant Saatifil MET Acoustex	1000 Sq. meter

	AL Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	meter	010 AL Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	meter
10.	Saatifil Acoustex B260 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B260 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter
11.	Saatifil MET Acoustex 032 AL Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil MET Acoustex 032 AL Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

15

Case No.:5/8/84-ALC3/2012	Party Name: UVIRAJ GLOBAL PVT.LTD.	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved	
HQ File :01/84/050/00032/AM13/	RLA File :06/24/040/00002/AM13/	Lic.No/Date:0610026703 19.04.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Lanyards	12,238 Nos.	Metallic fittings scaffold hook, snap hook, karabiner rope grab pipe anchor tower hook, rebar hook, carabiner, ascender, descender, pulley, swivel hook, roof anchor	Net to net basis with accountability clause

		Heat Shrink tube	6997 meters
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

16	Case No.:6/8/84-ALC3/2012	Party Name: MAGSONS EXPORTS	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Deferred
	HQ File :01/84/050/00033/AM13/	RLA File :05/24/040/00010/AM13/	Lic.No/Date:0510322535 19.04.2012	Defer Date: 28.06.2012
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 28.06.2012.			

Case No.:16/8/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved	
HQ File :01/84/050/00043/AM13/	RLA File :05/24/040/00004/AM13/	Lic.No/Date:0510322532 19.04.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per Sketch, CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Infants skirts in 100% Polyester	5535 Nos.	100% Polyester knit	15,442.65 Sq.

17		knit solid dyed fabrics, GSM-40+/-10% (variation) with lining in 100% Polyester solid dyed woven lining, GSM-64+/-10% (variation), Style No. 206819/277026/287205		solid dyed fabrics, GSM-40+/-10% (variation)	meter (@ 2.79 sq. meter per piece
				100% Polyester solid dyed woven lining, GSM-64+/-10% (variation)	2380 Sq. meter (@ 0.43 sq. meter per piece
	2.	Girls skirt in 100% Polyester knit solid dyed fabrics, GSM-40+/-10% (variation) with lining in 100% Polyester solid dyed woven lining, GSM-64+/-10% (variation), Style No. 206819/277026/287205	17,687 Nos.	100% Polyester knit solid dyed fabrics, GSM-40+/-10% (variation)	51,292 Sq. meter (@ 2.90 sq. meter per piece
				100% Polyester solid dyed woven lining, GSM-64+/-10% (variation)	8844 Sq. meter (@ 0.50 sq. meter per piece
The GSM should match in both import and export.					
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

18	Case No.:18/8/84-ALC3/2012		Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.		Meet No/Date:8/84-ALC3/2012 31.05.2012		Status: Approved			
	HQ File :01/84/050/00045/AM13/		RLA File :05/24/040/00008/AM13/		Lic.No/Date:0510322534 19.04.2012					
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, Committee as per Sketch, CAD and after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-									
	S.No.		Export Product		Export Quantity		Import item		Quantity allowed	
	1.		Ladies jacket in 100% Polyester		3900 Nos.		100% Polyester solid		10,828 Sq. meter	

	solid dyed woven fabrics with sequins, GSM-158+/-10% (variation) and lining for sleeves, GSM-75+/-10% (variation), Style No. IC206655	dyed woven fabrics with sequins, GSM-158+/-10% (variation)	
		Lining for sleeves 100% Polyester solid dyed woven fabrics, GSM-75+/-10% (variation)	4950 Sq. meter
The GSM should match in both import and export.			
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

19

Case No.:23/8/84-ALC3/2012	Party Name: ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved	
HQ File :01/84/050/00050/AM13/	RLA File :02/24/040/00008/AM13/	Lic.No/Date:0210176736 20.04.2012		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Grey/Dyed finished Modacrylic blended fabrics containing Modacrylic and Cotton, Modacrylic:216.00 Kgs., Cotton:54.00 Kgs.	270.00 Kgs.	Acrylic fibre Modacrylic staple fibre upto 3.00 denier	228.960 Kgs.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

	Case No.:4/8/84-ALC3/2012	Party Name: SAATI INDIA PVT LTD	Meet No/Date:8/84-ALC3/2012	Status:
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		31.05.2012	Approved
HQ File :01/84/050/00031/AM13/	RLA File :03/95/040/00024/AM13/	Lic.No/Date:0310691674 23.04.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Saatifil Acoustex B065 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6381 Sq. meter	Relevant Saatifil Acoustex B065 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	6700 Sq. meter
2.	Saatifil Acoustex B160 - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6381 Sq. meter	Relevant Saatifil Acoustex B160 - coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	6700 Sq. meter
3.	Saatifil Acoustex B032 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	9524 Sq. meter	Relevant Saatifil Acoustex B032 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	10,000 Sq. meter
4.	Saatifil Acoustex B075 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	9524 Sq. meter	Relevant Saatifil Acoustex B075 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	10,000 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/8/84-ALC3/2012	Party Name: SAATI INDIA PVT LTD	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Saatifil Acoustex B065 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6381 Sq. meter	Relevant Saatifil Acoustex B065 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	6700 Sq. meter
2.	Saatifil Acoustex B160 - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6381 Sq. meter	Relevant Saatifil Acoustex B160 - coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	6700 Sq. meter
3.	Saatifil Acoustex B032 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	9524 Sq. meter	Relevant Saatifil Acoustex B032 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	10,000 Sq. meter
4.	Saatifil Acoustex B075 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	9524 Sq. meter	Relevant Saatifil Acoustex B075 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	10,000 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:24/8/84-ALC3/2012

Party Name: SADHANA FASHIONS

Meet No/Date:8/84-ALC3/2012
31.05.2012Status:
Approved

HQ File :01/84/050/00051/AM13/

RLA File :33/24/040/00003/AM13/

Lic.No/Date:3310022549
03.05.2012

22

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies S-XL Ballerina	10,00,000 pair	Shoe outsole TRP with fabric	10,00,000 pair

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

23

Case No.: 21/8/84-ALC3/2012	Party Name: ADITYA BIRLA NUVO LIMITED.,	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved
HQ File :01/84/050/00048/AM13/	RLA File :02/24/040/00019/AM13/	Lic.No/Date:0210177217 04.05.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Woollen blended worsted yarn containing wool and flax/linen (Grey) Wool: 520.00 Kgs. Flax/Linen: 480.00 Kgs. 18 NM to 84 NM, Singleply/ Doubleply/Multiply	1000 Kgs.	Wool tops dyed/ undyed below 32.0 micron	574.600 Kgs.
			Flax/Linen yarn upto 80 LEA/NM, Single/ Double/Multiply	484.800 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 17/8/84-ALC3/2012	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:8/84-ALC3/2012 31.05.2012	Status: Approved
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Infant Top in 100% Cotton Corduroy 28W printed woven fabrics, GSM-115+/-10% (Variation), Style No.917741/277140/287339	1278 Nos.	100% Cotton Corduroy 28W printed woven fabrics, GSM-115+/-10% (Variation)	1150 Sq. meter
2.	Girls Top in 100% Cotton Corduroy 28W printed woven fabrics, GSM-115+/-10% (Variation), Style No.917741/277140/287339	4524 Nos.	100% Cotton Corduroy 28W printed woven fabrics, GSM-115+/-10% (Variation)	4388 Sq. meter
3.	Girls Dress in 100% Cotton Corduroy printed woven fabrics, GSM-145+/-10% (Variation), Style No.917490/293834/277771	4973 Nos.	100% Cotton Corduroy printed woven fabrics, GSM-145+/-10% (Variation)	8823 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASES

(25)

Case No.205	M/s Pasupati Acrylon Ltd., New Delhi
NC 08/AM-13, dt. 31.05.2012	File No.01/84/162/138/AM-13/DES-V
Request for amending the names of import item No.5 & 6 of SION No.1764-A product group No.62	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that export product is chemical. Therefore, the Committee has decided to transfer this case to DES-IV (Norms Committee-IV) for their consideration and necessary action as ad-hoc norms of Chemicals items are being dealt by them.

(26)

Case No.206	M/s Pasupati Acrylon Ltd., New Delhi
NC 08/AM-13, dt.31.05.2012	File No.01/84/162/139/AM-13/DES-V
Request for adding Dyes in SION No.A-1764 Product Group No.62.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that this is the case of modification of SION as the applicant firm has requested to add 'Dyes' in SION A-1764. The Committee is of the view that there is a procedure to add/modify in the SION. As per procedure, applicant firm should collect 3-4 years data from the 3-4 similar firms and the proposal should be recommended by the concerned Export Promotion Council. Thereafter, the proposal will be considered by this Department. Therefore, the Committee has decided to close the file.

(27)

Case No.207	M/s Richa & Co., New Delhi
NC 08/AM-13, dt.31.05.2012	File No.01/84/162/012/AM-13/DES-V
Ratification of input output norms against Advance Authorization No. 05102166030 dated 14.06.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to consider their proposal with wrong Advance Authorization No. 05102166030 dated 14.06.2010. The correct Advance Authorization No. is 0510166030 dated 14.06.2010 and this case was already approved by the NC in its meeting

No.02/AM-13, held on 19.04.2012. Therefore, the Committee has decided to withdraw this case from the Agenda.

(28)

Case No.208	M/s. Gaurav International, Gurgaon.
NC 08/AM-13, dt. 31.05.2012	File No.01/84/50/180/AM-10/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510253389 dated 26.11.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to re-fix the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/25/2012-13/Hosy., dated 30.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Top made of 70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10% (Style:702774)	17,100 Nos.	70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10%	1.98 meter piece	Sq. per
2.	Ladies Top made of 70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10% (Style:702670)	2830 Nos.	70% Cotton 30% Silk dyed woven fabric, GSM-38+/-10%	1.22 meter piece	Sq. per

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(29)

Case No.209	M/s Gaurav International, Gurgaon
NC 08/AM-13, dt. 31.05.2012	File No.01/84/50/147/AM-09/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510221653 dated 05.06.2008.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the

meeting decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/24/2012-13/Hosy., dated 30.05.2012 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Placement made of 100% Cotton Dyed Velvet Fabric, GSM-220+/-10%, 100% Cotton solid dyed satin fabric, GSM-218+/-10%, 100% Cotton solid dyed woven fabric, GSM-115+/-10% with satin flowers	81,500 Nos.	100% Cotton Dyed Velvet Fabric, GSM-220+/-10%	0.18 meter	Sq. per piece
			100% Cotton solid dyed satin fabric, GSM-218+/-10%	0.15 meter	Sq. per piece
			100% Cotton solid dyed woven fabric, GSM-115+/-10%	0.26 meter	Sq. per piece
			Satin flowers	Net to net	
2.	Runner made of 100% Cotton Dyed Velvet Fabric, GSM-220+/-10%, 100% Cotton solid dyed satin fabric, GSM-218+/-10%, 100% Cotton solid dyed woven fabric, GSM-115+/-10% with satin flowers	48,800 Nos.	100% Cotton Dyed Velvet Fabric, GSM-220+/-10%	0.44 meter	Sq. per piece
			100% Cotton solid dyed satin fabric, GSM-218+/-10%	0.55 meter	Sq. per piece
			100% Cotton solid dyed woven fabric, GSM-115+/-10%	1.00 meter	Sq. per piece
			Satin flowers	Net to net	
3.	Table Cloth made of 100% Cotton Dyed Velvet Fabric, GSM-220+/-10%, 100% Cotton solid dyed satin fabric, GSM-218+/-10%, 100% Cotton solid dyed woven fabric,	25,100 Nos.	100% Cotton Dyed Velvet Fabric, GSM-220+/-10%	1.20 meter	Sq. per piece
			100% Cotton solid dyed satin fabric, GSM-218+/-	2.85 meter	Sq. per

	GSM-115+/-10% with satin flowers		10%	piece
			100% Cotton solid dyed woven fabric, GSM-115+/-10%	1.30 Sq. meter per piece
			Satin flowers	Net to net
4.	Table Cloth made of 100% Cotton Dyed Velvet Fabric, GSM-220+/-10%, 100% Cotton solid dyed satin fabric, GSM-218+/-10%, 100% Cotton solid dyed woven fabric, GSM-115+/-10% with satin flowers	29,450 Nos.	100% Cotton Dyed Velvet Fabric, GSM-220+/-10%	1.25 Sq. meter per piece
			100% Cotton solid dyed satin fabric, GSM-218+/-10%	3.10 Sq. meter per piece
			100% Cotton solid dyed woven fabric, GSM-115+/-10%	1.36 Sq. meter per piece
			Satin flowers	Net to net
5	Table Cloth made of 100% Cotton Dyed Velvet Fabric, GSM-220+/-10%, 100% Cotton solid dyed satin fabric, GSM-218+/-10%, 100% Cotton solid dyed woven fabric, GSM-115+/-10% with satin flowers	31,300 Nos.	100% Cotton Dyed Velvet Fabric, GSM-220+/-10%	1.40 Sq. meter per piece
			100% Cotton solid dyed satin fabric, GSM-218+/-10%	4.10 Sq. meter per piece
			100% Cotton solid dyed woven fabric, GSM-115+/-10%	1.70 Sq. meter per piece
			Satin flowers	Net to net
6.	Table Cloth made of 100% Cotton Dyed Velvet Fabric, GSM-220+/-10%, 100% Cotton solid dyed satin	34,380 Nos.	100% Cotton Dyed Velvet Fabric, GSM-220+/-10%	1.55 Sq. meter per piece

	fabric, GSM-218+/-10%, 100% Cotton solid dyed woven fabric, GSM-115+/-10% with satin flowers	100% Cotton solid dyed satin fabric, GSM-218+/-10%	4.52 meter piece	Sq. per
		100% Cotton solid dyed woven fabric, GSM-115+/-10%	1.70 meter piece	Sq. per
		Satin flowers	Net to net	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(30)

Case No.210	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi
NC 08/AM-13, dt.31.05.2012	File No.01/84/50/51/AM-12/DES-V
Request for the amendment in Advance Authorisation No. 0510291535 dated 25.05.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that case is under examination of DC (MSME). It was, therefore, decided to await the same and defer the case for re-listing on 28.06.2012.

(31)

Case No.211	M/s Integrated Defence Products Pvt. Ltd., Kanpur
NC 08/AM-13, dt.31.05.2012	File No.01/84/50/342/AM-11/DES-V
Re-fixation of norms of Advance Authorization No.0610019946 dated 03.11.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith original sample, complete justification, measurement, calculation and technical person to explain the case. The case stands for re-listing on 28.06.2012.

(32)

Case No.212	M/s Zenith Metals, Kolkata
NC 08/AM-13, dt.31.05.2012	File No.01/84/162/140/AM-13/DES-V

Clarification regarding import of Nitrocellulose as for S.No.32-Lacquer Emulsion under G-7 norms for DFIA issued against Leather exports.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Nitrocellulose Lacquer Emulsion is covered under G-7 Norms of DFIA. Nitrocellulose is raw material and Nitrocellulose Lacquer Emulsion is other item. Technically it is not possible to allow import of Nitrocellulose. Therefore, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to allow the import of Nitrocellulose Lacquer Emulsion which is covered under G-7 Norms of DFIA. The import of Nitrocellulose not be allowed under SION G-7 of Leather.

(33)

Case No.213	M/s Orient Fashions Exports (India) Pvt. Ltd., New Delhi
NC 08/AM-13, dt.31.05.2012	File No.01/84/50/241/AM-12/DES-V
Re-fixation of input output norms in respect of Advance Authorisation No. 0510304522 dated 03.10.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not furnished any justification in support of their proposal. In view of above, the Committee was unable to finalise the norms and decided to maintain status quo in this case.

(34)

Case No.214	M/s. Saati India Pvt. Ltd., Mumbai.
NC 08/AM-13, dt. 31.05.2012	File No.01/84/162/142/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No.0310692819 dated 30.04.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Saatifil Acoustex B065 – coloured Polyester Mesh (Thickness 0.048mm to	6381 Sq. meter	Relevant Saatifil Acoustex B065 – coloured Polyester Fabric (Thickness 0.048mm to	6700 Sq. meter

	0.125mm, width-2000mm)		0.125mm, width-2000mm)		
2.	Saatifil Acoustex B160 - coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6381 Sq. meter	Relevant Saatifil Acoustex B160 - coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	6700 Sq. meter	
3.	Saatifil Acoustex B032 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	9524 Sq. meter	Relevant Saatifil Acoustex B032 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	10,000 Sq. meter	
4.	Saatifil Acoustex B075 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	9524 Sq. meter	Relevant Saatifil Acoustex B075 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	10,000 Sq. meter	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(35)

Case No.215	M/s. Saati India Pvt. Ltd., Mumbai.
NC 08/AM-13, dt. 31.05.2012	File No.01/84/162/141/AM-13/DES-V
Ratification of input output norms against Advance Authorisation No.0310693006 dated 01.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in the case. Accordingly, the Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Saatifil Acoustex B090 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	6667 Sq. meter	Relevant Saatifil Acoustex B090 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	7000 Sq. meter
2.	Saatifil MET Acoustex 075 AL Polyester Mesh	2858 Sq. meter	Relevant Saatifil MET Acoustex 075 AL Polyester Fabric	3000 Sq. meter

	(Thickness 0.048mm to 0.125mm, width-2000mm)		(Thickness 0.048mm to 0.125mm, width-2000mm)	
3.	Saatifil Acoustex B020 – coloured Polyester Mesh (Thickness 0.048mm to 0.125mm, width-2000mm)	953 Sq. meter	Relevant Saatifil Acoustex B020 – coloured Polyester Fabric (Thickness 0.048mm to 0.125mm, width-2000mm)	1000 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(36)

Case No.216	M/s Colart Camlin Canvas Pvt. Ltd.
NC 08/AM-13, dt. 31.05.2012	File No.01/84/162/128/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310540976 dated 08.10.2009.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on repeat basis by allowing 1% wastage on item of import.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(37)

Case No.217	M/s Niyaz Apparels, Chennai
NC 08/AM-13, dt. 31.05.2012	File No.01/84/162/82/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0410000651 dated 11.08.1999.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Pants (Trouser with built in brief)	11,222 Nos.	100% Nylon fabric	2.77 Sq. meter per piece
			Polyester Mesh (lining),	0.87 Sq. meter per

			width-72”	piece
			Pocketing Polyester Mesh Fabric, width-60”	0.32 Sq. meter per piece
			Embelishment Nylon Drawcord	Net to net
			Velcro (made of 100% Nylon)	Net to net
			Zip Fasteners (100% Nylon zip)	Net to net
			Label (100% Polyester)	Net to net
2.	Men’s Shorts	9528 Nos.	100% Nylon fabric	1.83 Sq. meter per piece
			Polyester Mesh (lining), width-72”	0.87 Sq. meter per piece
			Pocketing Polyester Mesh Fabric, width-60”	0.32 Sq. meter per piece
			Embelishment Nylon Drawcord	Net to net
			Velcro (made of 100% Nylon)	Net to net
			Zip Fasteners (100% Nylon zip)	Net to net
			Label (100% Polyester)	Net to net
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

(38)

Case No.218	M/s Gaurav International, Gurgaon
NC 08/AM-13, dt. 31.05.2012	File No.01/84/50/326/AM-12/DES-V
Ratification of input output norms in respect of Advance Authorisation No.0510309412 dated 25.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to add the new Style No.283328 as their buyer splitted the order quantity and add a new style number. It is also observed by the Committee that the requirement for new style number is also same. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to add new Style No. 283328 in export item in Advance Authorization No. 0510309412 dated 25.11.2011.

(39)

Case No.219	Reference from Bombay Impex Chem Trade Association, Mumbai.
NC 08/AM-13, dt. 31.05.2012	File No.01/84/162/117/AM-12/DES-V
Difficulties in the import of insecticide/Pesticide/Fungicide/Herbicide against export of Raw Cotton (Not carded or combed) as per SION J-373.	

Decision: The Committee considered the request of the applicant. The technical clarification sought is whether Chlorantaniliprole (Rynaxypyr), Prallethrin Tech, Bifenthrin Tech, Cartap Hydrochloride, Imidacloprid, Carbofuran, Diafenthiuron, Spinosad Tech, Chlorantraniliprole, Ethiprole Tech, Flubendlamide, Methomyl Technical, Indoxacarb, Chlorfenapyr, Validamycin, Oxadiazon, Fenoxaprop-p-ethyl, Thiacloprid, Chlorfenapyr, Oxyfluorfen, Novaluron, Gibberllic Acid, Fanoxate Tech, Pyriproxyfen, Beta cypermethrin, Fipronil Tech, Triadimefon Tech, Oxadiazon Tech, Methomyl Technical, Fenazaquin, Lufenuron, Spiromecifen, Clodinafop-propargyl, Cloquintocet-Mexyl, Kasugamycin, Hexythiazox, Quizalofop-p-ethyl, Propaquizafop, Fenpyroximate, Difenconazole, Buprofezin, Metalaxyl-m, Propiconazole, Chlorothalonil, Proclaim 55G etc. are pesticides and could be used for cultivation of cotton. As per Technical literature available, the technical members of the Committee agreed that these are 'pesticides'

and are required for cotton farming. The Committee after deliberations decided to inform the applicant that these items are pesticides required for 'Cotton' farming. However, the existing stipulation of Schedule 1 – Import Policy of ITC (HS), 2012 for import of Insecticides, Pesticides etc. is given in various 8 digits ITC (HS) Codes under generating 3808. The said policy condition is reproduced herein below:

“If registered and not prohibited for import under Insecticides Act, 1968 and formulations thereof.”

Accordingly, this requirement has to be fulfilled at the time of clearance of imports for these items.
